

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BILFINGER INDIA PRIVATE LIMITED

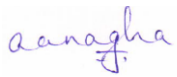
1.	NAME OF CORPORATE PERSON	BILFINGER INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	19 June 2013
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies - Chennai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE PERSON	U74900TN2013FTC091760
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	471, Vatika Business Centre, Prestige Polygon, 3rd Floor, Anna Salai, Teynampet Chennai TN 600018 IN
6.	LIQUIDATION COMMENCEMENT DATE IN RESPECT OF CORPORATE PERSON	05 November 2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: ANAGHA ANASINGARAJU ADDRESS : 1-2 AISHWARYA SANKUL, G.A. KULKARNI PATH, OPPOSITE JOSHI RAILWAY MUSEUM, KOTHRUD, PUNE – 411038 Email id: rp.anagha@kanjcs.com TELEPHONE NO: 020-25466265/65204591/09373605715 REGISTRATION NO: IBBI/IPA-002/IP-N00247/2017-18/10732
8.	LAST DATE FOR SUBMISSION OF CLAIMS	05 December 2019

Notice is hereby given that the BILFINGER INDIA PRIVATE LIMITED has commenced voluntary liquidation on 05 November 2019.

The stakeholders of BILFINGER INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 05 December 2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Anagha Anasingaraju
Liquidator

Date: 05 November 2019

Place: Pune